



\$~80 and 87

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ O.M.P.(I) (COMM.) 206/2016

DAIICHI SANKYO COMPANY LIMITEDPetitioner

Through: Mr. Arvind Nigam, Senior Advocate with Mr. Giriraj Subraminium, Mr. Nabik Syarn, Ms. Samriddhi Hota, Ms. Anindita Barman, Mr. Shivam Chanana, Ms. Astha Ahuja, Ms. Shyra Moon, Mr. Tanmay Arora, Mr. Aman Acharya and Mr. Kunal Chatterjii, Advocates.

versus

MALVINDER MOHAN SINGH & ORS.Respondents

Through: Mr. Rajiv Nayar, Senior Advocate with Mr. Sanjeev Sharma, Mr. Vaibhav Kakkar and Ms. Sanya Sud, Advocates for Fortis Healthcare.

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+ O.M.P.(EFA)(COMM.) 6/2016

DAIICHI SANKYO COMPANY, LIMITEDDecree Holder

Through: Mr. Arvind Nigam, Senior Advocate with Mr. Giriraj Subraminium, Mr. Nabik Syarn, Ms. Samriddhi Hota, Ms. Anindita Barman, Mr. Shivam Chanana, Ms. Astha Ahuja, Ms. Shyra Moon, Mr. Tanmay Arora, Mr. Aman Acharya and Mr. Kunal Chatterjii, Advocates.

versus

MALVINDER MOHAN SINGH

AND ORS.Judgement Debtors

Through: Mr. Varun Garg, Advocate for JD-1, 4 and 15.

Mr. Nalin Kohli, Senior Advocate with Mr. Shankh Sengupta, Mr. Aubert Sebastian, Mr. Sujoy Sur, Mr. Shreyansh Sharma and Mr. Anshul





Malick, Advocates for Religare Enterprises and Religare Finvest.

Ms. Devina Sehgal and Mr. Yathrarth Kansal, Advocates for JD 16-17.

Mr. Rajiv Nayar, Senior Advocate with Mr. Sanjeev Sharma, Mr. Vaibhav Kakkar and Ms. Sanya Sud, Advocates for Fortis Healthcare.

Ms. Shally Bhasin, Mr. Chaitanya Safaya, Mr. Prateek Yadav and Ms. Jyotsna Punshi, Advocates for R-21 and R-23.

Mr. Jayant Mehta, Senior Advocate with Ms. Durga Priya Manda and Mr. Akash Ray, Advocates for R-25.

Ms. Srijata Majumdar, Advocate for R-29 and R-34.

Mr. Bheem Sain Jain, Advocate for Respondent 37/DBS Bank

CORAM: HON'BLE MS. JUSTICE JYOTI SINGH

ORDER 25.03.2025

EX. APPL. (OS) 1295/2024, 5552/2019 and 5553/2019 in O.M.P.(EFA)(COMM.) 6/2016

1. List on 21.04.2025.

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EX. APPL. (OS) 3650/2022, 3763/2022, 3764/2022 and 3850/2022 in O.M.P.(EFA)(COMM.) 6/2016 and O.M.P.(I) (COMM.) 206/2016

- 2. Order sheet dated 13.01.2025 indicates that the matter was part heard before the Bench of Hon'ble Mr. Justice Yashwant Verma.
- 3. List on 25.04.2025 at the end of the Board.

JYOTI SINGH, J

MARCH 25, 2025/shivam